## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA No.187/2017 with CP No. 118(ND)/2015 RT CP No.193/Chd/Hry/2017

R.K. Gupta & Anr.

...Petitioners

Versus.

Sh. Suresh Manchanda & Ors., M/s Markettimes T.V. Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Anil Kumar Aggarwal, Advocate for the petitioners.

Mr. Yash Pal Gupta, Advocate for the respondents No.1 to 3.

Mr. Sunil Narang, Advocate for respondent No.4.

Mr. Yash Pal Gupta, Advocate for respondents No.1 to 3 seeks time to file reply to CA No.187/2017. List the matter for arguments on 07.02.2018. Reply, if any, be filed at least two weeks before the date fixed with copy advance to the counsel opposite.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 11, 2017